

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

19

C.P. No. 407/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE PARTIES: Vodafone India Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. SENIOR COUNSEL MR. JANAK DWARKADAS

MS. FERESHTE D. SETHNA

MS. SHREEMA DOSHI

MS. KAMEELA DILER

MR. SAGAR SARIN

i/b DMD ADVOCATES

Advocates for the Petitioner



ORDER

CP No.407/66/NCLT/MB/MAH/2017

At request of the parties, list this matter on 15.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)